

**BEFORE THE NATIONAL GREEN TRIBUNAL,  
PRINCIPAL BENCH, NEW DELHI**

**ORIGINAL APPLICATION NO. 391 OF 2024**

**IN THE MATTER OF:**

**News item appearing in The Hindu dated 26.02.2024 titled “Blast at Firecracker factory in U.P.'s Kaushambi kills seven”**

**MEMO OF PARTIES (As Per ORDER DATED 24.04.2024)**

**News item appearing in The Hindu dated 26.02.2024 titled “Blast at Firecracker factory in U.P.'s Kaushambi kills seven”**

**VERSUS**

- (1) Central Pollution Control Board (CPCB)**  
**Through its Member Secretary.**  
Secretary, Parivesh Bhawan, Maharshi Valmiki Marg,  
East Arjun Nagar, Vishwas Nagar Extension,  
Vishwas Nagar, Shahdara, Delhi, 110032  
Email: [mscb.cpcb@nic.in](mailto:mscb.cpcb@nic.in) ..... RESPONDENT No. 1
- (2) Uttar Pradesh Pollution Control Board (UPPCB)**  
**Through its Secretary**  
Building.No. TC-12V. Vibhuti Khand, Gomti  
Nagar. Lucknow-226 010  
Email: [chairman@uppcb.in](mailto:chairman@uppcb.in) .....RESPONDENT No. 2
- (3) District Magistrate, Kaushambi.**  
Collectorate Campus Manjhanpur Kaushambi-212207  
Email: [dmkos@nic.in](mailto:dmkos@nic.in) .....RESPONDENT No. 3